

(a) whether Government have decided to set up a museum at Vaisali in Bihar;

(b) if so, the precise nature of the decision taken; and

(c) the estimated cost of the scheme?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) It has been decided to set up a museum to house the antiquities recovered from the site at Vaisali.

(c) Rs. 2,80,120.

Fertiliser Plant at Kothagudium

2641. Shri R. N. Reddi: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether land has since been acquired for setting up a fertilizer plant at Kothagudium (Andhra Pradesh);

(b) if no, the reasons therefor; and

(c) whether it is a fact that this plant cannot be commissioned till 1967.

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No.

(b) The party to whom a licence was granted for the establishment of the factory has addressed the Government of Andhra Pradesh for further action in regard to the acquisition under the Land Acquisition (Companies) Rules, 1963.

(c) The promoters expect the plant to go into production by December, 1966.

Script for Adivasi Language in Dandakaranya

2642. Shri G. Mohanty: Will the Minister of Education be pleased to state:

(a) the script which Government recognised for education of children

of people using non-script languages; and

(b) the script which is taught to Adivasi children of primary schools in Dandakaranya project area?

The Deputy Minister of Education (Shrimati Soundaram Ramachandran): (a) Decision regarding the script in such cases is taken by the State Government concerned.

(b) The information is being collected and will be laid on the Table of the House.

Model Jail Manual

2643. Shri G. Mohanty: Will the Minister of Home Affairs be pleased to state:

(a) whether comments of all State Governments on the model jail manual have been received; and

(b) if so, the views and recommendations made by the State Governments?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Removal of Irwin Statue in Delhi

2644. { Shri Hari Vishnu Kamath:
Shri Bagri:
Shri Onkar Lal Berwa:
Shri Gokaran Prasad:
Shri Vishram Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government propose to remove the Irwin Statue in Delhi from the site where it now stands; and

(b) whether Government propose to erect a statue of someone else on the same site?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No decision has yet been